

[Mr. Speaker]

Does the hon. Member want to take all those 17 minutes himself or does he want to give some time to the other Member from his party also who wants to speak ?

SHRI P. M. MEHTA : I want to give some time to the other Member from my party also.

MR. SPEAKER : The hon. Member may continue his speech next time when the debate is resumed Today, after lunch, we are going to have Private Member' business. So, he may speak on the next day, that is Monday. Meanwhile, he will have enough time to think about other matters also.

13.00 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock

The Lok Sabha re-assembled after lunch at Fourteen of the Clock.

[MR. DEPUTY-SPEAKER IN THE CHAIR]

CONSTITUTION (AMENDMENT)
BILL *

(Omission of article 314)

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHINTAMANI PANIGRAHI : I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL *

Omission of articles 291 and 362 and amendment of article 366

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHINTAMANI PANIGRAHI : I introduce the Bill.

14.05 hrs.

HEALTH (PERIODICAL MEDICAL CHECK-UP OF MEMBERS OF PARLIAMENT) BILL *

श्री धनुषा प्रसाद मंडल (समस्तीपुर) :
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि संसद सदस्यों की अखिल भारतीय चिकित्सा शिक्षण संस्था, नई दिल्ली में समय समय पर चिकित्सीय परीक्षा तथा तत्संबंधित मामलों का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की धनुषा की आज्ञा।